

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
CAA-52(PB)/2020

IN THE MATTER OF:

MGSHAHANI and Co. Delhi Pvt. Ltd.
And EM GEE ESS Rentals Pvt. Ltd.

.... Applicant/petitioner

Under Section 230-232

Order delivered on 27.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant Mr. Deepak Diwan, Adv.

ORDER

Since the counsel Mr. Deepak Diwan is not in a position to assist this Bench, list this matter for hearing on **02.12.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

27.11.2020
Aarti Makker